

12.22 hrs.

[English]

PAPERS LAID ON THE TABLE

Inter-State Water Disputes (Amendment) Rules, 1988

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : On behalf of Shri B. Shankaranand I beg to lay on the Table a copy of the Inter-State Water Disputes (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. S.O. 547 in Gazette of India dated the 18th March, 1989 under sub-section (3) of section 13 of the Inter-State Water Disputes Act, 1956. [Placed in Library See No. LT-7834/89]

National Savings Certificates (VIII Issue) Rules 1989, Notification under Government Savings Certificate Act, 1959, Post Office Savings Accounts (Second Amendment) Rules, 1989 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table:-

- (1) A copy of the National Savings Certificates (VIII Issue) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 496 (E) in Gazette of India dated the 1st May, 1989 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library See No. LT-7835/89]
- (2) A copy of Notification No. G.S.R. 497 (E) (Hindi and English versions) published in Gazette of

India dated the 1st May, 1989 specifying that provisions of Government Savings Certificates Act, 1959 shall apply to the National Saving Certificates (VIII Issue) issued under the said Act. [Placed in Library See No. LT-7836/89]

- (3) A copy of the Post Office Savings Account (Second Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 430 (E) in Gazette of India dated the 6th April, 1989 under sub-section (3) of section 15 of the Government Savings Bank Act, 1873. [Placed in Library See No. LT-7837/89]
- (4) A copy of Notification No. S.O. 279 (E) and English versions) published in Gazette of India dated the 12th April, 1989 notifying the rate of interest for subscriptions made in the Public Provident Fund and balances to the credit of the subscribers during the year 1989-90 issued under section 5 of the Public Provident Fund Act, 1968. [Placed in Library See No. LT-78381/89]

Notification under Imports and Exports (Control) Act, 1947, Annual Report, Annual Accounts and Review in the working of Agricultural and Processed Food Products Export Development Authority, New Delhi for the period for 13.2.86 to 31.3.87 etc

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): On behalf of Shri P.R. Das Munsri: I beg to lay on the Table:-

- (1) A copy of the Notification No. S.O. 299 (E) (Hindi and English

- versions) published in Gazette of India dated the 21st April, 1989 making certain amendments in the Open General Licence No. 4/88 dated the 30th March, 1988 issued under section 3 of the Imports and Exports (Control) Act, 1947. [Placed in Library See No. LT-7939/89]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Exports Development Authority, New Delhi, for the period from 13th February, 1986 to 31st March, 1987.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the period from 13th February, 1986 to 31st March, 1987 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the period from 13th February, 1986 to 31st March, 1987. [Placed in Library See No. LT-7940/89]
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1987-88.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. LT-7941/89]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council, Calcutta, for the year 1987-88.
- (7) A statement (Hindi and English versions) showing reason for delay in laying the papers men-

tioned at (6) above. [Placed in Library See No. LT-7842/89]

Members' Bills and Resolutions held during the current session.

12.23 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

'SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held today, the 4th May, 1989 adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Indian Medical Council (Amendment) Bill, 1987:-

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Indian Medical Council (Amendment) Bill, 1987 be further extended upto the first day of the third week of the Hundred and fifty-first Session of the Rajya Sabha."

12.23 1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

(1) Minutes

[*English*]

SHRIM. THAMBIDURAI (Dharmapuri): I beg to lay on the Table Minutes (Hindi and English versions) of the Fifty-ninth to Sixty-sixth sittings of the Committee on Private

12.24 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

Twenty-third Report

[*English*]

SHRI ZAINUL BASHER (Jangipur): I beg to present the Twenty-third Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.24 1/2 hrs.

BUSINESS OF THE HOUSE

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHIELA DIKSHIT): With your permission, Sir, I rise to announce that Government Business in this House during the remaining part of the current session, will consist of:-

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion on the Resolution seeking approval of the continuance of President's Rule in Punjab.
- (3) Consideration and passing of:-
 - (a) The Chandigarh Disturbed